GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1114 TO BE ANSWERED ON 22ND NOVEMBER, 2019

SURAKSHIT MATRITVA AASHWASAN

1114. SHRI B.B. PATIL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the main objective and the salient features of Surakshit Matritva Aashwasan (SUMAN) scheme; and

(b) the eligibility criteria fixed for availing benefits under the said scheme?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a): Government of India has launched Surakshit Matritva Aashwasan (SUMAN) initiative on 10th October 2019 with an aim to provide assured, dignified, respectful and quality healthcare at no cost and zero tolerance for denial of services for every women and newborn visiting the public health facility to end all preventable maternal and newborn deaths and morbidities and provide a positive birthing experience.

The main Objectives of SUMAN are;

- Provide high quality medical and emergency services and referrals.
- Create a responsive health care system.
- Use institutional and other community based platforms like NGOs, SHGs, PRIs and elected representatives to spread awareness, mobilize community and facilitate 100% reporting and review of Maternal Deaths.
- Develop and establish a system of continuous client feedback and redressal of grievances for maternity services.
- Create awareness, build capacities and motivation of service providers.
- Provide an interdepartmental platform for convergent action plans.
- Create steering committees for effective governance including formulating strategies, supervision and review of the program for corrective actions.

Salient features of SUMAN;

All Pregnant Woman/infants visiting public health facilities are entitled to the following free services-

- At least 4 ANC check-ups (including one check-up during the 1st trimester and at least one check-up under Pradhan Mantri Surakshit Matritva Abhiyan) and 6 home based newborn care visits.
- Free transport from home to health institutions (102/108).
- Assured referral services with scope of reaching health facility within one hour of any critical case emergency.
- Respectful care with privacy and dignity.
- Free and zero expense delivery and C-section facility in case of complications at public health facilities.
- Early initiation and support for breastfeeding.
- Management of sick neonates.
- Zero dose vaccination.
- Birth registration certificates from healthcare facilities.
- Post-partum family planning counselling
- Drop back from institution to home after due discharge(minimum 48 hours)
- Conditional cash transfer/direct benefit transfer under various central and state specific schemes.
- Free and zero expense services for sick infants.
- Time bound redressal of grievance through a responsive call centre/helpline.

(b):

- All pregnant women irrespective of their age and parity.
- All mothers up to 6 months post-delivery.
- All infants.